

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3883

ANSWERED ON:18.02.2014

WOMEN BATTALIONS

Dhanaplan Shri K. P.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to set up Women Battalions/Reserve Battalions in the Central Armed Police Forces, (CAPF);
- (b) if so, the details thereof along with the locations identified for setting up of such Battalions/Reserve Battalions, force location and State/UT- wise including Kerala; and
- (c) the time by which such Battalions are likely to be set up?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (c) : Government has sanctioned additional women battalions and additional Reserve Battalions to Central Armed Police Forces (CAPFs) in recent past as under:-

CAPF Women Battalions	Reserve Battalion
No. of Bn sanctionperiod	Location No. of Bn sanction schedule
CRPF 2 1.9.2009	One Bn Kolkata (WB) 36 Bns 1.9.2009
has beenand Alwar	with effect are attached
raised. (Rajasthan)	from 2009-10 to Group Centres
Schedule	and do not have
for rais-	independent Key
ing the	Location Plans.
remaining	
Bn is 2014-15.	
CISF Nil Nil Nil Nil 2	21.9.2010 2010-11 Guwahati (Assam), Lakkur, Bangalore (Karnataka)
BSF Nil Nil Nil Nil 13	22.1.2009 7 years Locations of
with effect	8 Reserve Bns has
from 2009-10	been decided.
These are Bhondsi	
(Haryana), Udham	
Singh Nagar (UKD),	
Jaipur (Rajasthan),	
Indoor (MP), Thrissur	
(Kerala), Solapur	
(Maharashtra), Chedima	
(Nagaland) and	
Nagpur (Maharashtra)	
SSB Nil Nil Nil Nil 14	25.6.2010 6 years with Srinagar (Uttarakhand),
effect from Ranchi (Jharkhand),	
2010-11 Sambalpur (Odisha),	
Sholapur (Maharashtra),	
Alwar (2 Bns) (Rajasthan),	
Jamnagar (Gujarat),	
Jammu (J&K), Shamshi	
(Himachal Pradesh),	
Gwalior (MP),	
Rourkela (Odisha),	
Yelki (Maharashtra),	
Tiruchi (Tamil Nadu)	
and Tezpur (Assam)	